

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/630/ (IB)/2017
NAME OF THE PETITIONER(S) : GOEL STEEL COMPANY
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANT MERATHIA Counsel for Applicant 
2. Srigirasan - Manager Accounts 

ORDER

Counsel for petitioner present. Manager, Accounts, representing the respondent company present. Both the parties stated that the matter has been settled between the parties. In this regard counsel for the applicant filed a memo stating that ~~he~~ ^{she}  has received a full and final settlement of the amount claimed from the respondent. The memo is taken on record. In view of the settlement, the matter is closed as withdrawn.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)